

Reserved

Central Administrative Tribunal, Allahabad.

Registration T.A.No. 253 of 1987

Dr. M. A.Matin

Applicant

Vs.

Council of Scientific & Industrial Research, New Delhi through Chief Administration/Director General and others

Respondents.

Connected with

Registration T.A.No. 87 of 1987 (Civil Suit No.207 of 1983)

Dr. M.A.Matin

Applicant

Vs.

Council of Scientific & Industral Research through its Chief (Administration) New Delhi and others

Respondents.

And

Registration T.A.No. 88 of 1987

Dr.M.A.Matin

Applicant

Vs.

The Council of Scientific & Industrial Research New Delhi and others

Respondents

And

Registration O.A.No.12 of 1987

Dr. M.A.Matin

Applicant

Vs.

Council of Scientific & Industrial Research through its chief (Administration) New Delhi and others

Respondents

Hon.D.K.Agrawal,JM Hon.K.Obayya,AM

(By Hon.D.K.Agrawal, JM)

For judgment, see our judgment of date passed in T.A.No. 87 of 1987 Dr. M.A.Matin Vs. Council of Scientific & Industrial Rese-

arch, New Delhi and others.

MEMBER

Dated 5 April .199

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MEMBER (J)